

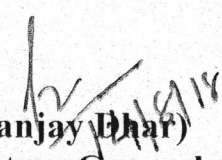
HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

O R D E R

No: 627

Dated: 14/08/2018

Hon'ble the Chief Justice has been pleased to constitute a Committee comprising Hon'ble Mr. Justice Ali Mohammad Magrey and Hon'ble Mrs. Justice Sindhu Sharma to examine and monitor the progress of the trials under the provisions of Jammu & Kashmir Protection of Children from Sexual Violence Ordinance, 2018. The Hon'ble Committee would also examine and frame the guidelines for the Special Courts, so that child friendly atmosphere is provided in such Courts in tune and spirit with the provisions of the POCSV Ordinance.


(Sanjay Dhar)

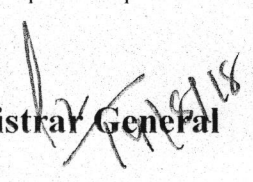
Registrar General

No: 33890-93/95

Dated: 14/08/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
3. Secretary to Hon'ble Mrs. Justice Sindhu Sharma,
..... for information of their Lordships.
4. CPC e-Courts, High Court of J&K, Srinagar for information and with the request to upload the same on the official website of J&K High Court.


Registrar General